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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.01.2020

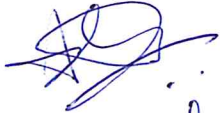
CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:


 ADITH JAHGIRDAR
Advocate for R.P

ORDER

Heard Shri Adith, learned Counsel for the Resolution Professional. Post the case on **30.01.2020**.


MEMBER (T)


MEMBER (J)

Shruthi

Court Officer